

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.90/96

Thursday, this the 22nd day of February, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

VM Muraleedharan Nair,  
Station Master, Grade-II,  
Southern Railway,  
Chenganasserry.

- Applicant

By Advocate Mr TC Govindaswamy

Vs.

1. Union of India through  
the General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town.P.O.  
Madras-3.
2. The Divisional Railway Manager,  
Southern Railway,  
Trivandrum Division,  
Trivandrum-14.
3. The Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum-14. - Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government  
Standing Counsel

The application having been heard on 22.2.96 the  
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

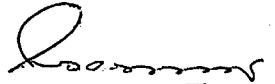
Applicant seeks a declaration that he is eligible  
to be considered for promotion to the post of Station Master  
in the scale of Rs.1600-2660 with effect from 1.3.1993. It is

stated in paragraph 4 of the reply statement that:

"Applicant has already been promoted to that grade by this Office order No.T/47/95/SM dated 14.11.95. Advancement of such promotion has been receiving the attention of the respondents."

2. We understand that the department is taking necessary action to grant retrospective promotion. They may do so as expeditiously as possible.
3. Application is disposed of as aforesaid. No costs.

Dated, the 22nd day of February, 1996.

  
SP BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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